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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice No. 24 /2015-2020
Dated the 17th September, 2021

Subject: Applications for allocation of Tariff Rate Quota (TRQ) under India - Mauritius CECPA for the year 2021-22.

S.O(E): In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy, 2015-20 and in continuation of Public Notice no. 23/2015-20 dated 7th September, 2021 regarding procedure for import of items under Tariff Rate Quota (TRQ) under India - Mauritius CECPA, the Directorate General of Foreign Trade hereby relaxes condition (ii) (f) of Annexure-III to Appendix-2A by inviting applications for grant of import authorization only for the current financial year 2021-22, latest by 31st October, 2021, with other modalities remaining the same.

2. The given TRQ applications are to be submitted online as per the extant procedure notified vide DGFT Trade Notice 40/202-21 dated 4th February 2021.

3. Effect of this Public Notice: Applications are invited for allocation of Tariff Rate Quota (TRQ) under India-Mauritius CECPA for the year 2021-22. The last date for application shall be 31.10.2021

(Amit Yadav)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India

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